

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.†1404  
TO BE ANSWERED ON THE 26<sup>TH</sup> JULY, 2016/SHRAVANA 4, 1938 (SAKA)**

**NEXUS BETWEEN NAXAL AND IS**

**†1404. SHRI KIRTI AZAD:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether nexus between Islamic State (IS) and various naxalite groups in the country has come to the notice of the Government as supporters of IS in the country have been arrested trying to carry out a big attack by taking training and weapons from the naxalites and if so, the details thereof;**

**(b) the number of IS supporters/ sympathisers arrested so far along with the details of attacks carried out by them in the country, State-wise;**

**(c) whether incidents of unfurling of Islamic State (IS) flag in Jammu & Kashmir are recurring and if so, the details of such incidents reported during the last two years; and**

**(d) the measures taken by the Government to tackle such incidents and dismantle the network of IS in the country?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a): No specific inputs are available with the Government with regard to nexus between Islamic State (IS) and Naxals for taking of training and weapons by ISIS supporters from Naxals.**

**(b): The National Investigation Agency (NIA) and State Police have registered cases with respect to ISIS/ISIL/IS phenomenon in the country and as per the information received so far, 54 IS supporters/ sympathizers have been arrested, before they could carry out any terrorist attack in the country. The State-wise details of the arrested accused are as under:**

<b>Investigation Agency</b>	<b>Number of arrests</b>
<b>NIA</b>	<b>36 (10 from Telangana, 8 from Karnataka, 5 from Maharashtra, 4 from Uttarakhand, 3 from Uttar Pradesh, 2 from Rajasthan and 1 each from Jammu &amp; Kashmir, West Bengal, Tamil Nadu and Madhya Pradesh)</b>
<b>Maharashtra Police</b>	<b>03</b>
<b>Karnataka Police</b>	<b>01</b>
<b>Madhya Pradesh Police</b>	<b>05</b>
<b>Telangana Police</b>	<b>06</b>
<b>Tamil Nadu Police</b>	<b>03</b>
<b>Total</b>	<b>54</b>

**(c): A few incidents of unfurling of flags of ISIS by some misguided youth were noticed on different occasions in Jammu & Kashmir in the recent past. 'Police' and 'Public Order', being State subjects, the State Government concerned, has been directed to take appropriate action against such elements as per relevant provisions of Law.**

**(d): The Islamic State (IS)/ Islamic State of Iraq and Levant (ISIL)/ Islamic State of Iraq and Syria (ISIS)/ Daesh has been notified as a Terrorist Organization and included in the First Schedule of the Unlawful Activities (Prevention) Act, 1967 by the Central Government. The outfit uses both positive and negative imagery to attract recruits from across the world. However, it has influenced/attracted very few youth from India.**

**The ISIS is using various platforms to propagate its ideology. The Intelligence and Security agencies monitor closely to identify potential recruits and take further action, if necessary.**

**In order to assess the threat posed by ISIS/ISIL and to devise a national strategy to deal with it, meetings have been held by the Ministry of Home affairs with all the Central agencies concerned and the State Governments on 01.08.2015 and 16.01.2016 respectively.**

**The Government is taking all necessary measures to counter the incipient threat posed by the ISIS.**

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